

23

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH  
AT HYDERABAD

O.A.No.289/93

Date of Order:14.10.93

N.R.Raghu Ram

.. Applicant

Vs.

1.Secretary to Government,  
Ministry of Non-conventional Energy Sources,  
Block 14, CGO Complex, Lodhi Road,  
New Delhi - 3.

2.Principal Scientific Officer,  
Regional Office,  
Ministry of Non-Conventional Energy Sources,  
1-11-222/6/D, Gouri Sadan, Begumpet,  
Hyderabad-500 016.

---

Counsel for the Applicant : Mr.C.S.Subba Rao

--- the respondents : Mr.N.R.Devaraj

---

CORAM.

THE HON'BLE MR.T.CHANDRASEKHARA REDDY : MEMBER (JUL.)

---

O.A.289/93

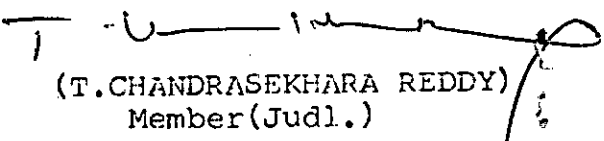
Date of order: 14-10-1993

O R D E R

(94)  
XAs per Hon'ble Shri T. Chandrasekhara Reddy, Member(Judl.)X


The present OA is filed by the applicant questioning his transfer from Hyderabad to Guwahati. Counter is filed by the respondents opposing this OA. When this OA <sup>was taken</sup> ~~came~~ up for hearing, counsel for the applicant is not present. The applicant is absent. There is no representation on behalf of the applicant. Standing counsel for the respondents present and heard.

submitted that the applicant was <sup>As per V.R.</sup> ~~relief~~ from the respondent's office on 22.3.1993. As there is no representation on behalf of the applicant today, and in view of the submission made by the Standing counsel for the respondents, we feel it to be proper that the OA be dismissed without costs.

  
(T.CHANDRASEKHARA REDDY)  
Member(Judl.)

Dated: 14-10-93

(Dictated in the open court)

  
Dy. Registrar(Judl.)

mvl

Copy to:-

- Energy Sources, Block 14, CGO Complex, Lodhi road, New Delhi-3.
2. Principal Scientific Officer, Regional Office, Ministry of Non-Conventional Energy Sources, 1-11-222/6/O, Gouri Sadan Begumpet, Hyd-016.
3. One copy to Sri. C.S.Subba Rao, advocate, 12-13-67, Tarnaka, Hyd-37.
4. One copy to Sri. N.R.Devaraj, Sr. CGSC, CAT, Hyd.
5. One copy to Library, CAT, Hyd.
6. One spare copy.

nam/-

O.A. 289/93

TYPED BY

COMPARED BY

CHECKED BY

APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
HYDERABAD BENCH AT HYDERABAD

THE HON'BLE MR. JUSTICE V. NEELADRI RAO  
VICE CHAIRMAN

AND

THE HON'BLE MR. A. B. GORTHI : MEMBER (A)

AND

THE HON'BLE MR. T. CHANDRASEKHAR REDDY  
MEMBER (JUDL)

AND

THE HON'BLE MR. P. T. TIRUVENGADAM : M (A)

Dated: 14/10/1993

~~M.A./R.A./C.A. No.~~

in

O.A. No.

T.A. No.

289/93.

(W.P.)

Admitted and Interim directions  
issued

Allowed.

Dismissed.

Dismissed as withdrawn

Dismissed for default.

Rejected/Ordered.

No order as to costs.

pvm

